

It is noticed from the Order dated 29.02.2024 passed by this Tribunal that this Bench has already appointed an Independent Auditor, Viz., M/s. Maharaj N.R. Suresh and Co. LLP, Chartered Accountants, CA/ICAI FRN No. 001931 S/F 000020, in IA(C/Act)/17/KOB/2024, for doing the audit work. In that view of the matter, calling for EGM to appoint the Auditor, may be deferred for the time being.

List this matter for further consideration on **13.08.2024**.

IA(C/ACT)/118/KOB/2024 in CP/40/KOB/2020

List this matter for further consideration on **13.08.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T. KRISHNA VALLI
MEMBER (JUDICIAL)**